

Buffer Stock of Rice in Orissa

3258. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the buffer stock position of rice in Orissa especially in Keonjhar district;

(b) the steps taken to increase buffer stock level of rice in the State;

(c) whether Government propose to set up storage facility in the Keonjhar District of Orissa; and

(d) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) The stock position of rice with Food Corporation of India in Orissa as on 1.3.1990 is 188.6 thousand tonnes including 8.8 thousand tonnes held in Keonjhar District as against 152.9 thousand tonnes of rice with Food Corporation of India in Orissa including 5.4 thousand tonnes in Keonjhar District on the same date of previous month.

(b) Having regard to the monthly rice allocation to Orissa of 20.25 thousand tonnes, the stock position of rice with Food Corporation of India in Orissa as on 1.3.1990 is more than adequate to cover six months requirements. The situation is however continuously kept under review and steps are taken to build up enough stocks by moving from surplus states whenever needed.

(c) and (d). Food Corporation of India has no proposal at present to set up any additional storage capacity in Keonjhar District, since the storage capacity of 10000 tonnes already owned by Food Corporation of India in the District is adequate to meet the requirement of two month allocation of foodgrains and sugar.

Centre for Technical Education to physically Handicapped

3259. SHRI T. BASHEER: Will the Minister of WELFARE be pleased to state:

(a) whether Government have received proposals from Kerala Government to state Training and Technical Education Centres for handicapped as part of Union Government programme to train the physically handicapped;

(b) if so, the details thereof;

(c) the action taken by the Government; and

(d) the financial assistance Union Government propose to grant to Kerala Government for these projects?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir. This Ministry has not received any such proposal.

(b) to (d). The question does not arise.

[*Translation*]

Labour in Copper Wire Factories in Delhi

3260. SHRI RAMESHWAR PRASAD: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that labourers are required to work for 12 hours a day in factories manufacturing copper wire in the Union Territory of Delhi;

(b) the measures contemplated by Government to save these labourers from exploitation; and

(c) the time by which these measures

are likely to be implemented?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The Delhi Administration have reported that no specific complaint in this regard has been brought to their notice.

(b) and (c). Do not arise.

[English]

Unani Physicians

3261. **SHRI RAMJI LAL SUMAN:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Unani Physicians in CGHS recruited by UPSC since 1986 till date;

(b) the number of Unani Physicians recruited on *ad-hoc* basis and are still working in CGHS and since when they are working there;

(c) the steps taken to regularise all *ad-hoc* Unani Physicians in CGHS; and

(d) the norms prescribed, if any for their transfer from one station to another, the number of Unani Physicians who are continuing in Delhi beyond the prescribed tenure and the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Four.

(b) One Unani Physician is working on *ad-hoc* basis since 5.5.1988.

(c) Recruitment to the post of Unani Physicians is made through UPSC and there is no provision in the rules for regularisation of *ad-hoc* appointees.

(d) Unani Physicians are transferred from one station to another keeping in view the administrative convenience and requirement of public service.

Girls Hostels for Scheduled Castes in Punjab

3262. **BABA SUCHA SINGH:** Will the Minister of WELFARE be pleased to state:

(a) the details of girls hostels for Scheduled Castes constructed by the Government of Punjab;

(b) whether these hostels are functioning properly; and

(c) if not, the steps being taken to ensure their proper functioning?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) A Statement is attached.

(b) and (c). Due to certain delicate circumstances in Punjab, occupation in some hostels is less. District Welfare Officers have been directed to contact the Principals of these institutions to encourage the students to make use of these hostels to the maximum extent possible.

STATEMENT

1. Shri Guru Ravidas Sabha (Regd.), near Samadh Mal Chands, Ludhiana.
2. Punjabi University, Patiala.
3. Shri Guru Govind Singh Khalsa College, Mahilpur, Hoshiarpur.
4. Guru Nanak College for Women, Nakerdar, Jalandhar.
5. Guru Ravidas High/Higher Secondary